

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION
RAJYA SABHA
QUESTION NO 18.11.2010
ANSWERED ON
LAND OWNERSHIP RIGHT IN URBAN AREAS

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Shri Prabhat Jha

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state :-

- (a) the number of slums in the urban areas of the country and the number of urban families living therein, of these families, the number that have been provided with dwellings during the past two years; and
- (b) the number of people living in urban areas having landownership right and its percentage in the total urban population?

ANSWER

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION

(KUMARI SELJA)

(a) to (b): The estimated number of slums and slum households in the country as reported by the 58th Round National Sample Survey (NSS) (July – December 2002) : “Condition of Urban Slums” are at Annexure 1. Data on number of slums in select States reported by the 65th Round National Sample Survey (NSS): “Some Characteristics of Urban Slums 2008-09” are at Annexure 2.

Under Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) under which more than 15.4 lakh houses for the urban poor, including slum dwellers have been sanctioned since December 2005, 4,73,719 dwelling units have been sanctioned during the past two years (2008-09 and 2009-10).

The number of people living in urban areas, having landownership right and the percentage thereof in the total urban population have not been reported by the NSS Surveys. Urban development being a State subject, it is up to the States to collect and maintain details of land ownership rights in their respective urban areas.